COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

| IA N | O. 313 OF 2017 IN |
|------|-------------------|
| DFR | NO. 814 OF 2017 |

Dated: 23rd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

| M/s. Wellknown Polysters Ltd. | Appellant(s) | | |
|--------------------------------------|---------------|-------------------|----------|
| | Vs. | | _ |
| Joint Electricity Regulatory Commiss | Respondent(s) | | |
| Counsel for the Appellant(s) | : | Ms. Priya Dwivedi | |

Counsel for the Respondent(s)

: Mr. Anand K. Ganesan for R-2

ORDER

IA NO.313 OF 2017 (Appl. for condonation of delay)

List the matter on 04.07.2017. In the meantime, affidavit of service be filed.

(I.J. Kapoor) **Technical Member** (Justice Ranjana P. Desai) Chairperson

ts/kt